

SPECIAL BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.06/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	A S MECHTEC PVT. LTD. V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rajesh Kumar Shaw, CS : *For the Petitioner*
Sh. Shivendra Bahadur, CGSC : *For the RoC*
Sh. Gaurav Mahajan, Proxy for : *For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.

ORDER

- 1.** Ld. Proxy Counsel appears on behalf of the Income Tax Department seeks and is granted two weeks time to file the reply by serving an advance copy to the other side. It is made clear that this would be the last opportunity granted to the Income Tax Department for filing reply.
- 2.** The report on behalf of the ROC has already been filed and is on record.
- 3.** Let the matter be adjourned for further hearing on 8th August, 2024 before the Regular Bench.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Kavya Prakash Srivastava
(Stenographer)